Annexure 4

05th November 2025

Name of the Corporate Debtor: Jaiprakash Associates Limited; Date of Commencement of CIRP: 3rd June, 2024; List of Creditors received till 24th April 2025, verified as on														
List of Unsecured Financial Creditors (Other than Financial creditors belonging to any class of creditors)														
	Details of claim received	Details of claim admitted												
							% of	Amount	of a					
						Whether	voting	of	mu					

		Details	of claim received	Details of claim admitted							Amount			
									% of	Amount	of any			
								Whether	voting	of	mutual			
				Amount of Claim	Nature of	Amount covered by	Amount covered by	related	share in	contigent	dues,		Amount of claim under	Remarks,
S.no	Name of Creditor	Date of receipt	Amount claimed	admitted	Claim	security interest	Guarantee	party?	CoC	claim	that may	admitted	verification	if any
1	Axis Bank Limited	22-08-2024	8,53,11,99,523.22	8,53,11,99,523.22			8,53,11,99,523.22	No	1.49%	-	-		-	
2	ICICI Bank Limited	30-08-2024	35,70,17,742.80	35,70,17,742.80	Loan			No	0.06%	-	-		-	
3	National Asset Reconstruction Company Ltd (NARCL)	11-03-2025	12,00,05,26,571.14	8,13,44,05,498.94	Loan	-	7,19,56,41,789.81	No	1.42%	-	-	3,86,61,21,072.20	-	
4	Punjab National Bank	17-10-2024	1,56,88,85,592.00	1,48,40,64,537.00	Loan		1,48,40,64,537.00	No	0.26%	-	-	8,48,21,055.00	-	
5	The Bank of New York Mellon, London Branch	17-06-2024	8,78,89,05,119.00	8,78,89,05,119.00	Loan	-	-	No	1.53%	-	-	-	-	
6	Anita Dixit	17-06-2024	1,80,000	1,30,964.11	Fixed Dep	-	-	No	0.00%		-	49,035.89	-	
7	Annapurna S & Harsha Nagesh	17-06-2024	12,53,793	4,99,042.32	Fixed Dep	-	-	No	0.00%		-	7,54,750.68	-	
8	Asha N	17-06-2024	16,56,845	6,59,467.75	Fixed Dep	-	-	No	0.00%		-	9,97,377.25	-	
9	K Nagesh And Annapurna S	17-06-2024	56,40,834	22,45,199.02	Fixed Dep	-	-	No	0.00%		-	33,95,634.98	-	
10	Manjula Poddar	17-06-2024	18,13,962	18,13,962.22	Fixed Dep	-	-	No	0.00%		-	-	-	
11	Nikhil Poddar	17-06-2024	15,44,530		Fixed Dep			No	0.00%	-	-		-	
12	Nikunj Poddar	17-06-2024	4,54,663	4,54,662.69	Fixed Dep			No	0.00%	-	-		-	
13	Rajkumar Poddar	17-06-2024	17,79,025	17,79,025.33	Fixed Dep			No	0.00%	-	-		-	
14	Raj Kumar Kedia	17-06-2024	96,857	43,352.00	Fixed Dep	-	-	No	0.00%	-	-	53,504.86	-	
15	Vandana Kedia	17-06-2024	91,551	84,215.00	Fixed Dep		-	No	0.00%		-	7,335.72	-	
16	Rachit Kedia	17-06-2024	1,45,507	70,193.00	Fixed Dep	-	-	No	0.00%		-	75,314.43	-	
17	Madhvi Kedia	17-06-2024	9,15,755	4,48,754.00	Fixed Dep	-	-	No	0.00%		-	4,67,000.85	-	
18	Mrs. Charanjeet Kaur	15-04-2025	4,32,000	2,12,737.24	Fixed Dep	-	-	No	0.00%		-	2,19,262.76	-	
19	Mrs. Shweta Tayal	08-08-2024	1,03,281	1,03,280.94	Fixed Dep	-	-	No	0.00%		-	-	-	
20	Mrs. Kumud Rani Tayal	08-08-2024	1,77,518	1,76,235.66	Fixed Dep	-	-	No	0.00%		-	1,282.29	-	
21	Mr. Ramesh Chandra Tayal	08-08-2024	1,52,895	1,52,551.52	Fixed Dep			No	0.00%	-	-	343.13	-	
22	Mr. Rohit Gupta	08-08-2024	43,525	9,699.00				No	0.00%	-	-	33,826.00	-	
23	Ms. Nidhi Gupta	08-08-2024	43,525	9,699.00	Fixed Dep			No	0.00%	-	-	33,826.00	-	
24	Ms. Kumud Rani Gupta	08-08-2024	53,985	11,520.00	Fixed Dep	-	-	No	0.00%	-	-	42,465.00	-	
Total			31,26,31,14,598.41	27,30,60,41,511.38			17,21,09,05,850.03	-	4.75%	-	-	3,95,70,73,087.03	-	

- b. The 2.5 Sands vis. State Bash of Trails, 12CC Bash Limited, 12CB Bash Limited, 12CB Bash Limited, 12CB India, Conurs Bash, Bash of Habraratina, PCC Ltd, Purjob Nelvioral Bash 12CB Bash, South Trailin Bash, Purjob & Sind Bash, Jamma & Easthair Bash, South Indian Bash, South Trailin B
- c. As per Clause 2.1.2 read with Clause 2.3 of the Deed of Assignment dated March 11, 2025 the above mentioned assignors have assigned only Fund based debt to NARCL. Further, as per Clause 2.3.3. of Deed of Assignment dated March 11, 2025 the assignors shall continue to hold the Uncrystallized Non Fund based debt and same shall be assigned to assignee as and when the said Uncrystallized Non Fund based debt are crystallized.
- d. Amount not admitted includes INR 84.15 Cr which has been recovered by ICICI Bank towards the o/s due prior to assignemnet of debt to NARCL through monetization of third party assets
- e. The amount not admitted includes the amount claimed by Bank of Baroda, Punjab & Sind Bank, Punjab National Bank and South Indian Bank against their exposures in ICCL. Based on a perusal of the ICCL Admission Order and the aforesaid findings made therein, we note that the How'be NCLT has held that the Master Restructuring Agreement dated 31 October 2017 entered into between JAL and its lenders, has not been implemented. In view of the findings of the Hon'ble NCLT, the undersigned as the RP of JAL is unable to admit the claims filed by the lenders in the corporate insolvency resolution process of JAL against the debt of 100 pains the pains

- The by the loaders in the corporate insoferency resolution in process of All against the debt of JCCL.

 T. The Non Fund based amount admitted of the following banks has been reduced due to release of Bank Guarantee for INR 83.24 Cr which was included in claim.

 (I) Asia Bank Life 8 of amount INR 2 Cr for Naturea Morni Site

 (II) State Bank of India 86 of amount INR 15.00 Cr for Lance Teesta HEP, INR 9.20 Cr for Chenab Valley Power Projects Limited, INR 8.07 Cr for Raghuagnag Hydrogower Limited and INR 13.20 Cr for NIMAI

 (IV) IDBL Bank 86 of amount INR 4.56 Cr for Chenabs Valley Power Projects Limited, INR 8.07 Cr for The Primetals Technologies India Pvt. Lid and INR 4.95 Cr for Chenab Valley Power Projects Limited

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 (IV) IDBL Bank 86 of amount INR 8.75 Cr for President of India Introque of Custom

 (IV) Indian Overseas Bank 86 of amount INR 8.75 Cr for Evident Introque of Custom

 (IV) Indian Overseas Bank 86 of amount INR 8.75 Cr for Primetals Technologies India Pvt. Lid and INR 4.95 Cr for Chenabs Valley Power Projects Limited

 (IV) IDBL Bank 86 of amount INR 8.75 Cr for Evident India Introque Composition United

 (IV) Indian Overseas Bank 86 of amount INR 8.75 Cr for Evident Indian State Indian Overseas Bank 86 of amount INR 8.75 Cr for Primetals Technologies India Pvt. Lid and INR 4.95 Cr for Chenabs Valley Power Projects Limited

 (IV) Indian Overseas Bank 86 of amount INR 8.75 Cr for Evident Indian Valley Power Projects Limited

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 (IV) Indian Overseas Bank 86 of amount INR 8.75 Cr for Evident Indian Valley Bank 100 of the Primetals Technologies Indian Valley Bank 100 of the Primetals Technologies Indian Valley Bank 100 of the Primetals Technologies Indian Valley Bank 100 of the Primeta